

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 9th day of Feburary 2001.

Original Application no. 937 of 1996.

HON'ble Mr. Justice R.R.K. Trivedi, V.C.
HON'ble Mr. M.P. Singh, A.M.

Krishna Kumar Shukla,
S/o Shri K.P. Shukla,
R/o House no. 296/8 Babu Purwa Colony,
Kidwai Nagar, Kanpur.

... Applicant

C/A Shri R.P. Singh

Versus

1. Union of India through A.G.S. Branch Army
Head Quarters, D.H.Q. P.O. New Delhi.
2. The Air Officer Commanding in Chief, H.Q.,
Maintenance, Indian Air Force, Vayu Sena,
Nagar, Nagpur.
3. The Commanding Officer, 402, Air Force Station,
Chakeri Kanpur.

... Respondents

C/Rs Sri S.C. Tripathi

...2/-



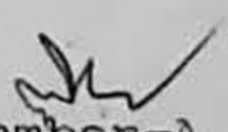
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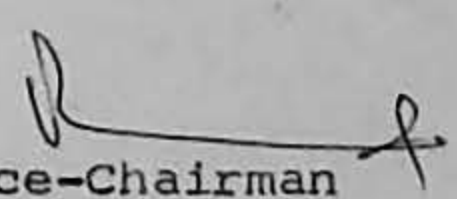
O R D E R(Oral)

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

By this OA under section 19 of the A.T. Act, the applicant has prayed for direction to the respondents to prepare a list of those candidates who have worked on the post of Anti Malaria Luscaur and consider their absorption on regular basis ⁱⁿ accordance with seniority. The applicant has claimed regularisation on Group 'D' post. In support of his submission, the applicant has relied on the judgment of this Tribunal dated 11.7.90 in ~~OA~~ 953 of 1989, order dated 12.4.93 in OA 1443 of 1992 and order dated 01.11.95 in OA 1113 of 1995. Learned counsel for the applicant has also placed reliance on the Govt. order dated 16.12.94 under which guidelines have been provided for regularising the workers on daily wages.

2. In the aforesaid facts and circumstances, in our opinion, it is a fit case to direct the respondents to consider the claim of the applicant for appointment on regular basis in the light of the order passed by this Tribunal and Govt. order as mentioned. The OA is accordingly disposed of finally with the direction to respondent no. 3 to consider the claim of the applicant and pass reasoned order within 3 months after the applicant makes representation. The applicant to make representation within 2 weeks and file the same with relevant judgment^s and the Govt. order. No cost.


Member-A


Vice-Chairman

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